

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-205/2013/1023/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri T. Kalita,  
District & Sessions Judge,  
Dhubri.

Dated Guwahati the 10<sup>th</sup> January, 2021.

Sub: **Car permission.**

Ref:- Your letter No. DJ.XIII-12/2012/460/E, dtd 05.02.2021

Sir,

With reference to the above, I am directed to inform you that you have been directed to dispose of the matter of Shri Biprajit Roy, Adddntional District & Sessions Judge, Dhubri, regarding permission to take his allotted official vehicle to Bongaigaon from the morning of 06.02.2021 till the morning of 08.02.2021, at your level.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-205/2013/1024-A, dated 10.2.2021

Copy to:

1. Shri Biprajit Roy, Adddntional District & Sessions Judge, Dhubri.
2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**